

Government of India
Ministry of Finance
Department of Revenue
LOK SABHA
UNSTARRED QUESTION NO. 148
TO BE ANSWERED ON MONDAY, FEBRUARY 03, 2020
MAGHA 14, 1941 (SAKA)

REVENUE CONTRIBUTION

148. SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of FINANCE be pleased to state:

- (a) the details of transfer of total revenue contributed by the States in the country to the Centre during the past three years, year-wise;
- (b) the details of reasons for the increase or decrease, if any, in terms of total revenue contributed by the States; and
- (c) the percentage of total revenue contributed by the States to the Centre with reference to total revenue collection of the Centre?

ANSWER
MINSTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a) to (c) : There is no mechanism for transfer of revenue by States to Centre with regard to Central Taxes.

However, Article 270 of the Constitution of India Provides for assignment of percentage of net proceeds of taxes or duties levied and collected by the Centre to the States. Accordingly, share by Central Taxes and duties is devolved to States as per the approved recommendations of Finance Commission. Presently, 42% of net proceeds of central taxes and duties, as per approved recommendations of Fourteenth Finance Commission, is being devolved to States. State-wise, year wise details of tax devolution during last three year is at **Annexure**.

(Rs. in Crore)

Details of State-wise Tax Devolution				
Sl. No.	State	2016 – 17	2017 – 18	2018-19
1.	Andhra Pradesh	26263.88	29001.25	32787.03
2.	Arunachal Pradesh	8388.30	9238.79	10436.14
3.	Assam	20188.64	22301.52	25215.85
4.	Bihar	58880.59	65083.19	73602.96
5.	Chhattisgarh	18809.16	20754.83	23458.69
6.	Goa	2299.20	2544.27	2878.36
7.	Gujarat	18835.39	20782.34	23489.32
8.	Haryana	6597.47	7297.53	8254.60
9.	Himachal Pradesh	4343.70	4801.27	5429.77
10.	Jammu & Kashmir	9488.60	11911.66	13989.80
11.	Jharkhand	19141.92	21143.64	23906.13
12.	Karnataka	28759.94	31751.99	35894.83
13.	Kerala	15225.02	16833.07	19038.17
14.	Madhya Pradesh	46064.10	50853.06	57486.87
15.	Maharashtra	33714.90	37203.32	42050.43
16.	Manipur	3757.13	4154.29	4698.59
17.	Meghalaya	3911.05	4323.15	4889.07
18.	Mizoram	2800.63	3097.04	3502.96
19.	Nagaland	3032.63	3353.09	3792.41
20.	Odisha	28321.49	31272.03	35353.73
21.	Punjab	9599.73	10616.96	12008.95
22.	Rajasthan	33555.86	37028.03	41852.35
23.	Sikkim	2233.30	2470.52	2794.67
24.	Tamil Nadu	24537.76	27099.72	30638.87
25.	Telangana	14876.61	16420.06	18560.88
26.	Tripura	3909.12	4322.54	4888.95
27.	Uttar Pradesh	109427.46	120940.10	136766.5
28.	Uttarakhand	6411.57	7084.90	8011.59
29.	West Bengal	44625.16	49321.13	55775.72
	कुल	608000.31	673005.29	761454.15